

SPECIAL BENCH

ITEM NO. 101

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 51/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th March,
2023, 02:30 pm**

NAME OF THE COMPANY	BANK OF INDIA V/S M/S A.V. GOEL PLASTIC INDUSTRIES PVT LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Prabodh Kumar Bajpai, Adv.

: *For the Financial Creditor*

Sh. Arpit Malviya, Adv.

: *For the Corporate Debtor*

ORDER

Ld. Counsels for the parties present.

It is stated by the Ld. Counsel representing the Petitioner/ Financial Creditor that the settlement talks have failed and further stated that the renewed AFA of the proposed IRP Mr. Praveen Kumar Singhal has been filed through affidavit *vide* diary no.894 dated 13.03.2023. The same is taken on record.

Pleadings are complete in the present matter.

Let the matter be listed on 29th March, 2023 for arguments.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Harnam Singh Thakur)
Member (Judicial)**

13th March, 2023

*Kavya Prakash Srivastava
(Stenographer)*